

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.573/94

Dated this the 27th day of May, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

Aleyamma George,
Upper Division Clerk,
Canteen Stores Department,
Cochin. .. Applicant

(By Advocate Mr.V.Gopalakrishna Pillai)

vs.

1. The General Manager,
Canteen Stores Department,
119, Maharashtra Karve Road,
Bombay-400 020.
2. The Manager,
Canteen Stores Depot,
Cochin. .. Respondents

(By Advocate Mr Kodoth Sridharan, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant submits that her date of birth shown in the service record, namely 31.5.1936 is not correct. According to her, the date of birth is 18.12.1937. She would submit that there is no correction involved and that she wants the date in Malayalam Era to be recorded. Malayalam Era or otherwise, the date is 31.5.1936 in the records and if that is to be changed, it would have to be done within the period prescribed in that behalf. As pointed out by the Supreme Court in Union of India v. Harnam Singh, (1993)24 ATC,92, in the case of a person like the applicant, a request for alteration or correction should have been made on or before 30.11.1984. Since no application was made for correction within the stipulated time, we cannot countenance the prayer made.

2. Application is dismissed. No costs.

✓ Dated the 27th May, 1994.

S.Kam

S.KASIPANDIAN
ADMINISTRATIVE MEMBER

Hankaranair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN